

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1687 OF 2019 IN
DFR No. 2187 of 2019**

Dated : 11th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Cement Corporation of India ... Appellant(s)
Vs.
Chattisgarh State Power Distribution Company Ltd. Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Alok Singh

ORDER

**IA NO. 1687 OF 2019
(Application for urgent listing)**

For the reason stated in the application, list the matter on **19.09.2019**, subject to curing the defects, if any. Application is disposed of.

**(S. D. Dubey)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**